

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.307**

IA-3528/2021 IA-1253/2021 IA-5689/2020

In

IB-1410(ND)/2018

**IN THE MATTER OF:**

M/s. Ram Swarup Nathimal

**Vs.**

M/s. Khairwala International ltd.

... **APPLICANT/PETITIONER**

... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 24.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Liquidator : Adv. Honey Satpal for Liquidator

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.01.2023.

  
**(Court Officer)**  
**Court-III**